NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/05	TP 82/16	Hearing	397-398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

FOR , PETITIONEES

D. DIL

1. DR.K.S.RAVICHANDRAN FOR,
D.JAYALAKSHMI ADV
KSR & COCOMPANY SECRETARIES LLP.,

Counsel for petitioner is present. IA 16/17 is taken up today. Counsel for petitioner reported that a copy of IA 16/17 IS SERVED ON THE RESPONDENT ON 10.03.2017. None appeared for respondents. Time extended as a last chance for filing counter and no further adjournment will be given.

List it on 27.06.2017.

MEMBER (J)

MEMBER (T)